

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 4386/2019

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GAYA SINGH & ORS.

Respondent(s)

Date : 09-07-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBER]

For Petitioner(s) Mr. Vikas Bansal, Adv.
Mr. Ankit Goel, AOR

For Respondent(s) Mr. Anil Kumar Gautam, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. Vikas Bansal, learned counsel appearing for the
petitioner seeks four weeks' time to take steps in
respect of respondent Nos.4 and 7.

As prayed, four weeks' time is granted.

(ANITA MALHOTRA)
COURT MASTER

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR